

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
RAJYA SABHA
QUESTION NO21.04.2010
ANSWERED ON
RENEWAL OF PERMIT OF TASLIMA NASREEN .

2815

Shri Ahmad Saeed Malihabadi

Will the Minister of COALHOME AFFAIRS be pleased to state :-

- (a) whether it is a fact that the permit of Taslima Nasreen has been renewed to stay in India;
- (b) if so, up to what extent;
- (c) whether Government has any proposal to grant citizenship to Taslima Nasreen; and
- (d) the steps taken by Government to control the resentment among a section of people against Taslima`s frequent visit to India and her provocative statement?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The existing visa of Ms. Taslima Nasrin has been extended for six months w.e.f. 18.2.2010 till 17.8.2010 which enables her to stay in India till 17.8.2010.

(c): No application has been received for grant of Indian citizenship to Ms. Taslima Nasrin.

(d): Foreign nationals coming to the country are expected to refrain from activities and expressions that may hurt the sentiments of people of India. No specific instance of any provocative statement having been made by Ms. Taslima Nasrin during her last few visits to India has come to notice. Appropriate action would be taken if any such instance comes to the notice of the Government.